

समय नहीं है। अगर नोटिस मिलेगा तो वह इनकारमेशन लायी जा सकेगी :

राजा महेन्द्र प्रताप : मैं यह जानना चाहता हूँ कि क्या सरकार कुछ जाँच करेगी कि वह रुपये कैसे खर्च किया जाता है। मैं कल ही कोसी कलां से होता हुआ गुजरा हूँ, वहाँ पर बड़ी खराब हालत हो गयी है। वहाँ बिजली काट दी गयी है और जिसको कर्ज दिया गया है उसने बिजली की दर बढ़ा दी है। तो यह देखना जरूरी है कि जिसको कर्ज दिया जाये वह उसका गलत इस्तेमाल न करे। क्या केन्द्रीय सरकार उत्तर प्रदेश की सरकार पर यह केंद्र लगायेगी कि वह गलत आदमियों को कर्जा न दे और यह केंद्र वह किस तरह से लगायेगी ?

श्री स० का० पाटिल : हमने तो कर्जा दिया है। उम्मे खर्च करना राज्य सरकार का काम है। लेकिन हमको ऐसी कोई खबर नहीं है कि उसका गलत इस्तेमाल हो रहा है।

श्री भक्त बर्गन : क्या इस रुपये को देने में इस बात का ध्यान रखा जा रहा है कि उत्तर प्रदेश के जिन इलाकों में अभी तक बिजली नहीं है या जहाँ बिजली की बहुत कम सुविधा है वहाँ पर इस रुपये को खर्च किया जाये।

श्री स० का० पाटिल : योजनाये बनाने का काम राज्य सरकार करती है। योजनाये बनती है और उनकी स्वीकृति हो जाती है तो लोन दिया जाता है। लेकिन कहा के लिए योजना बनायी जाए, किस गाँव या शहर के लिए बनायी जाए यह काम तो हिन्दुस्तान सरकार का नहीं है।

Stipends to Dai Trainees

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*729. { **Shri S. C. Samanta:**
Shri Subodh Hasda:

Will the Minister of Health be pleased to refer to the reply given to

Starred Question No. 1409 on the 3rd September, 1957 and state:

(a) whether Government have taken any decision on the recommendation of the last Health Ministers' Conference about the increase of the present quantum of stipends give to dai trainees;

(b) if so, what is the amount of increase; and

(c) how many dais were trained during the First Five Year Plan?

The Minister of Health (Shri Karmarkar): (a) and (b). Matter is under consideration.

(c) No Dais were trained by the State Governments during the First Five Year Plan with Central assistance.

Shri S. C. Samanta: May I know whether the Government intend to increase the training period for dais at present?

Shri Karmarkar: The six months training period which is envisaged is deemed to be quite sufficient.

Shri S. C. Samanta: May I know whether the Government will be able to reach the target of producing these dais during the Second Plan with the steps being taken at present?

Shri Karmarkar: Whether the target will be reached?

Mr. Speaker: Training sufficient number of dais, not production of dais.

Shri Karmarkar: That is our ambition.

Shri B. S. Murthy: What is the difference between the training given to the hospital assistants and dais?

Mr. Speaker: Hospital midwives and dais?

Shri B. S. Murthy: Yes.

Shri Karmarkar: This scheme is to give a sort of refresher course to the

illiterate dais who are already in charge of delivery of babies in the villages. Eighty-five per cent. of our population is going without any expert advice in the matter at the time of delivery. So, the idea is to take over the dais who are practising in the villages, give them six months refresher course, give them a sort of equipment bag costing about Rs. 50 and allow them as replenishment for each delivery one rupee so that the services already there may find improvement.

Dr. Sushila Nayar: In view of the fact that the six months training is admittedly very inadequate, what proposal has the Government to ensure that all these girls are under proper supervision of trained public health nurses or health visitors after training? Has Government any idea how many of them are working under such supervision and how many of them are just let loose on the public with inadequate knowledge?

Shri Karmarkar: The idea is not to let loose anybody on the public. All the dais are undergoing training under the supervision of Health Visitors. That was our programme.

Mr. Speaker: I would only appeal to hon. Members that wherever any possible misconstruction can be put upon the language that is used, loose language may not be used.

Dr. Sushila Nayar: I do not think there was any looseness in language. It is, I think, a simple English expression. If they are allowed to go and work in the public without regular supervision then they are let loose on the public. However, if the.....

Mr. Speaker: The hon. lady Member was saying, ladies let loose on the public.

Dr. Sushila Nayar: I beg your pardon, Sir. I wish to state this is not a laughing matter. I wish to state that if inadequately trained people are allowed to practise in public, it

is letting them loose. However, if you object to that, I would withdraw the expression.

Mr. Speaker: As far as possible, let us not use such expressions.

Dr. Sushila Nayar: What I want to know is not about supervision during training. But, after training. To the best of my knowledge a very large number of them are not under any regular supervision. Therefore, I would like the Health Minister to tell us if he has any proposal that every one who is given this 'six months' training is under regular supervision and how many of them have come under this scheme, if any.

Shri Karmarkar: As I said before, so far the scheme makes it that these dais will be trained under expert supervision of Health Visitors. It is not as if I am sending somebody new to the villages. The idea is that there are midwives in the villages. Those of them that are willing to undergo training would be brought back after training for six months. Thereby they will be better off for the training. As I said, the idea is to equip them with better knowledge and a special equipment bag at a cost of Rs. 50 so that when they do their work they will be better than what they were before.

Shrimati Renu Chakravartty: How many of the dais trained under the First Five Year Plan are still unemployed and what is the number to be trained under the Second Five Year Plan?

Shri Karmarkar: The hon. Member must know that this was not to create employment. Already they are employed in their respective villages. As I said before, no dais were trained under the First Five Year Plan by the State Governments with Central assistance. We were prepared to give the assistance; but they did not take it.